

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1985
ANSWERED ON:17.07.2009
HOUSING TO JHUGGI JHONPARI DWELLERS
Agarwal Shri Jai Prakash;Singh Shri Brij Bhushan Sharan

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there is a provision under the rules to make alternative housing arrangements for jhuggi dwellers before demolishing their jhuggis in cities, if so, the details thereof;
- (b) the numbers of persons living in unauthorized colonies in Delhi as on date, location/colony-wise;
- (c) whether the Government has made or proposes to make alternative arrangements for their rehabilitation, if so, the details thereof;
- (d) whether the Government has relocated some jhuggis of Delhi during the last three years;
- (e) if so, the number of people rehabilitated alongwith the names of the places where rehabilitated during the last three years and the amount spent thereon, year-wise;
- (f) whether the Government proposes to further relocate jhuggis of Delhi, if so, the estimated amount to be spent on the plan; and
- (g) whether the Government has allotted land for the plan, if so, the details thereof, and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): The Slum & JJ Department of MCD is providing developed plots to eligible JJ dwellers under the relocation policy. The families possessing ration cards with the cut off date of 31.1.1990 are allocated plots of 18 sq.m. and those in possession of ration cards post 1990 upto December, 1998 are given plot size of 12.5 sq.m.

(b)&(c): The Government of National Capital Territory of Delhi (GNCTD) has informed that the estimated population in unauthorized colonies is approximately between 35-40 lakh. GNCTD has further informed that no survey in this regard has been conducted and that there is no proposal to rehabilitate persons living in unauthorized colonies.

(d)&(e): Yes, Madam. The Municipal Corporation of Delhi (MCD) has intimated that about 7351 Jhuggi Dwellers have been rehabilitated from various JJ Clusters at Savda Ghevra, Bawana and Narela during the last three years, as per the details enclosed (Annexure). The MCD has further informed that the year-wise expenditure for relocation of Jhuggi Clusters in various colonies is as under:

2006-07 Rs.892.07 lakh

2007-08 Rs.1091.91 lakh

2008-09 Rs.634.34 lakh

Apart from above, a sum of Rs.1415.68 lakh was also paid to DDA on account of cost of land during the year 2007-08.

(f)&(g): The Master Plan for Delhi (MPD) - 2021 provides that the present three-fold strategy of relocation of Slum & JJ cluster from area required for public purpose, in-situ upgradation at other sites to be selected on the basis of specific parameters and environmental upgradation to basic minimum standards shall be allowed as an interim measure. It further provides that rest of the clusters, till they are covered by either of the first two components of the strategy, should be continued.